

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2429
ANSWERED ON:07.12.2006
NEW PENSION PACKAGE
Veerendra Kumar Shri M.P.

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government is aware of the fact that new Pension Package announced by the Government early this year for Defence personnel has failed to redress their grievances; and

(b) if so, the steps being contemplated to meet their genuine demands?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) With effect from 1.1.2006, pension of pre-1.1.1996 retiree Personnel Below Officer Rank will not be less than 50% of the maximum of the revised pay scales as on 1.1.1996. Further, weightage in qualifying service has been increased from 5 years to 10, 8, & 6 years in respect of Sepoy, Naik and Havildar respectively subject to a maximum qualifying service of 30 years for all past and future retirees in these ranks. Thus, substantial benefits have been given by the Government to Defence personnel in the new Pension Package.

(b) The Government has already set up 6th Central Pay Commission, which will also go into the pensionary entitlements of Defence personnel.